

2010-11 to provide appropriate banking facilities to habitations having a population in excess of 2000 (as per 2001 census) by March, 2012, using the Business Correspondent and other models, with appropriate technology back up. Approximately 73,000 such habitations across the country have been identified and allocated to Public Sector Banks, Regional Rural Banks, Private Sector Banks and Cooperative Banks for extending banking services by March, 2012. As per reports received from Banks, 29,569 villages have been covered as on 31.03.2011. Villages with population of 1000 and above have been identified. However, no timeframe for coverage of these villages has been finalised.

Blood bank's facility in naxal affected districts of Chhattisgarh

†3021. SHRI SHIVPRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the naxal-affected districts, especially Sarguja and Bastar in Chhattisgarh, have the facility of blood banks; and

(b) if so, the volume of availability of blood and the number of people benefited therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) Yes, Sarguja and Bastar have Blood Banks. In Sarguja, Blood Bank is situated in the Government District Hospital. In Bastar, Blood Bank is situated at Government Medical College and Maharani Hospital, Jagdalpur with facility of Blood Component Separation.

(b) 200 blood units are available at any time in these blood banks. In Bastar, 4220 people have benefited while in Sarguja 4657 persons have been benefitted from Blood Bank in last financial year from 1st April 2010 till 31st March 2011.

**Review on use of electroshocks in treating
mentally challenged patients**

3022. SHRI T. M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is considering to ban use of electroshocks in the treatment regimen of mentally challenged patients;

(b) if so, the details thereof;

†Original notice of the question was received in Hindi.

(c) whether it is also a fact that some health organisations have asked Government to allow such practice in some cases where other treatments were not responding; and

(d) if so, the views of Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) to (d) Do not arise.

Complaints against CGHS pharmacists

3023. SHRI M.V. MYSURA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints received by Government from the Members of Parliament and the beneficiaries of the CGHS dispensaries against the pharmacists *i.e.* allopathic, ayurvedic and homoeopathic, separately and their names along with place of posting;

(b) whether some of the pharmacists are using the National Emblem in their visiting cards; and

(c) if so, the details thereof and action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As per available information, two complaints have been received by CGHS against pharmacists as under:

1. Shri Satya Prakash, Store Keeper (Allopathic at Wellness Centre No. 57, R.K. Puram, New Delhi.
2. Shri Vivek Gupta, Pharmacist (Ayurvedic), CGHS Wellness Centre No. 31, North Avenue, New Delhi.

(b) There is one complaint received by CGHS against one, Shri Vivek Gupta, Pharmacist (Ayurvedic).

(c) One Shri Ashok Kumar had complained about misuse of National Emblem in his visiting card by Shri Vivek Gupta, Pharmacist (Ayurvedic). He had also complained against the same Pharmacist of misbehavior and wrong issue of medicines. Though, the pharmacist refused all the complaints, the concerned incharge had issued a warning to the pharmacist in the matter.